

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/59(KB)2015
COMP.APPL/116(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SANGITA JHUNJHUNWALA VS RAGHUNATH PRASAD PHOOLCHAND LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Sidhartha Sharma, Adv. : For Petitioners
Mr. Aman Kataruka, Adv.

Mr. Anil Kumar Dubey, CS : For R1 to 6
Ms. Sweta Dalmia, CS

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Pleadings are complete.
3. Post this matter for final arguments on **13/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**